

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH  
Special Bench

6. C.P. (IB)/461(MB) 2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KISHORE VEMULAPALLI,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **07.03.2023**.

NAME OF THE PARTIES: J KUMAR INFRAPROJECTS LIMITD  
Vs  
TAKSHIL INFRAPROJECTS PRIVATE LIMITED

SECTION: 9 of IBC, 2016

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**ORDER**

Adv. Soniya Parab appearing, Adv. Vidhee Kothari i/b Apex Law Partners appearing for the Operational Creditor and Adv. Avinash R. Khanolkar appearing for the Corporate Debtor is present through virtual hearing. Detailed order would follow.

Sd/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

Sd/-  
KISHORE VEMULAPALLI,  
Member(Judicial)

/NT/